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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

- W.P.(C) 600/2017, CM APPL. 16060/2017, CM APPL. 6048/2018, CM APPL. 7942/2018, CM APPL. 18395/2018, CM APPL. 34218/2023
- (59) UNIVERSITY OF DELHI

.....Petitioner

Through: Mr. Tushar Mehtra (SG) along with Mr. Rajat Nair, Mr. Dhruv Pande, Advs.

versus

### NEERAJ & ANR

.....Respondent

Through: Mr. Rishikesh Kumar, Ms. Sheenu Priya, Advs. for R1 Mr. Trideeep Pais, Sr. Adv., Ms. Seema Misra and Ms. Saloni Ambasta, Advs. for intervenors.

## + W.P.(C) 1051/2017, CM APPL. 4783/2017

 (60) CENTRAL BOARD OF SECONDARY EDUCATION .....Petitioner Through: Mr. Tushar Mehtra (SG) along with Mr. Anil Soni (Sr. Adv), Mr. Devrat Yadav, Adv.

#### versus

MOHD NASHADUDIN AND ORS. .....Respondent Through:

- + W.P.(C) 1091/2017, CM APPL. 5003/2017
- (62) UNIVERSITY OF DELHI

.....Petitioner

Through: N

Mr. Tushar Mehtra (SG) along with Mr. Rajat Nair, Mr. Dhruv Pande, Advs.

versus

R K JAIN AND ANR

Through:

.....Respondent

# CORAM: HON'BLE MR. JUSTICE SACHIN DATTA

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# <u>O R D E R</u> 11.02.2025

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1. Learned Solicitor General has concluded his arguments.

2. Mr. Sanjay Hegde and Mr. Trideep Pais (learned Senior Advocates) have also concluded their arguments.

- 3. None has been appearing for the respondents in W.P.(C) 1051/2017.
- 4. List on 19.02.2025 at 03:30 PM.

# SACHIN DATTA, J

## FEBRUARY 11, 2025/uk